

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-470 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Shri Amit Kumar Malik Vs. M/s Kindle
Developers Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

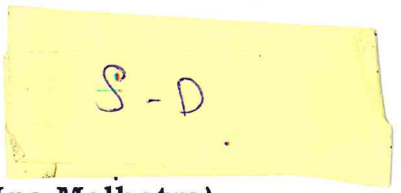
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Ajay Fatyal, Advocate for the Petitioner

ORDER

Notice to the Respondents by all modes returnable on 28th November,
2017. Dasti as well. Affidavit of service be also filed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)